GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:4703 ANSWERED ON:23.04.2013 STORAGE AND HANDLING INFRASTRUCTURE Noor Mausam;Panda Shri Baijayant

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a shortfall has been noticed with regards to setting up of warehouses in the country;
- (b) if so, the details thereof and the reasons therefor indicating the funds allocated and number of warehouses set up during the last three years, State-wise;
- (c) the rate of growth of warehouses and the storage capacity during the said period;
- (d) whether adequate funds have been invested in development of storage and handling infrastructure during the 10th and 11th Five Year Plan; and
- (e) if so, the details thereof indicating the funds allocated and utilised during the said period and the 12th Five Year Plan, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b) & (c): A requirement of 200 lakh MTs of storage capacity in the medium term for storing the Central stock of foodgrains has been assessed by an Expert Committee. At present the total of about 719.00 lakh MTs of storage capacity including Covered, Cover and Plinth (CAP) is available for storage of these stock which stood about 597 lakh MTs as on 1.4.2013.

The storage capacity for the Central stocks has been created through Public Sector Undertaking. To augment the covered storage capacity, Government is implementing the Private Entrepreneurs Guarantee (PEG) Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). The construction cost is borne by these agencies. Assessment of additional storage needs under the scheme is based on the overall procurement/consumption and the storage space already available. A capacity of 197 lakh MTs as on 31.03.2013 has been approved for construction of godowns in 19 States. A total capacity of 69.92 lakh MTs has been completed under the Scheme. The capacity completed in 2012-13 is about 42 lakh MTs and a capacity of about 26 lakh MTs was completed in 2011-12 and 2.00 lakh MTs in 2010-11. The statewise details are at Annexure-I. Further for ensuring long term scientific storage, the Government has also approved construction of 20 lakh MTs of storage capacity in silos within the overall sanctioned capacity of the aforesaid mentioned PEG scheme.

The rate of growth of storage capacity with FCI has been 9.62% in 2010-11, 6.31% in 2011-12 and 12.29% in 2012-13.

(d) & (e) The Government has finalized a Plan Scheme especially for the North East, for creation of an additional storage capacity of 5.40 lakh MTs through the FCI, in the next 3 to 4 years. These capacities once created in the NE region, would take care of the storage requirements of about 3 to 4 months. For development of storage facilities the details of funds allocated during the 10th & 11th Plan are given at Annexure-II. The State-wise allocation of funds for the 12th Five Year Plan is at Annexure-III.